

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/16/2025

Date:- 31.01.2025

In terms of the State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **ONE ADVANCE GRADE INCREMENT** is hereby granted to the following Judicial Officers on account of possessing Doctorate in Law (Ph.D.) with effect from the date mentioned against their names:-

S.NO.	NAME OF OFFICERS SARVA DR.	U.I.D. NUMBER	DATE OF GRANT OF AGI
1.	KAILASH CHANDRA ATWASIA	RJ0357	01.01.2016
2.	SATYA PAL VERMA	RJ0366	01.01.2016
3.	SUMAN SAHARAN	RJ0377	25.07.2017
4.	SURYA PRAKASH PAREEK	RJ0383	01.01.2016
5.	NAMITA DHAND VASHISHTHA	RJ0400	01.01.2016
6.	DUSHYANT DUTT	RJ0401	01.01.2016
7.	PRABHAT AGRAWAL	RJ0411	01.01.2016
8.	RUBINA PARVEEN ANSARI	RJ0445	01.01.2016
9.	MANISHA CHOUDHARY	RJ0450	01.01.2016
10.	MANOJ KUMAR SONI	RJ0466	01.01.2016
11.	RENU SRIVASTAVA	RJ0480	01.01.2016
12.	SARITA SWAMI	RJ0513	01.01.2016
13.	NARENDRA SINGH RATHORE	RJ0547	01.01.2016
14.	MANOJ JOSHI	RJ0551	01.01.2016
15.	JEETENDAR SANWARIA	RJ0589	01.01.2016

Note :-

"The advance increment shall be available when the Officer is promoted from Civil Judge to Senior Civil Judge and from Senior Civil Judge to District Judge cadre also at ACP stage.

The advance increments shall be available in the District Judge Cadre from District Judge (Entry Level) to District Judge (Selection Grade) and from District Judge (Selection Grade) to District Judge (Super Time Scale)"

BY ORDER

(Signature)
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REGISTRAR GENERAL

No.RJS-Estt./Misc./2003/593

Date:- 31.01.2025

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
2. The Accountant General, Rajasthan, Jaipur.
3. The Secretary, Lokayukata, Sachivalaya, Jaipur.
4. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.

5. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
6. The Registrar-Cum-CPC, Rajasthan High Court Bench, Jaipur.
7. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
8. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
9. The Director, Rajasthan State Judicial Academy, Jodhpur.
10. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers.
11. Deputy Registrar (Accounts), Rajasthan High Court, Jodhpur/Bench, Jaipur.
12. Concerned Treasury Officers.
13. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk/ Misc. Clerk-RJS Estt./
Pension Cell/Sub. Court/Budget.

Manoj
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REGISTRAR GENERAL